

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

Appeal No. 540/252/ND/18

CORAM:

PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)

MS. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 19.09.2018

NAME OF THE COMPANY: B.R. Buildhome Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 252


S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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Present: Mr. Vikas Garg, Counsel for the Petitioner
Mr. Puneet Rai, Jr. Standing Counsel for IT Dept.
Ms. Kusum Yadav, Company Prosecutor, ROC

ORDER

Affidavit of service is on record. Other than the ROC, none is present on behalf of the other Respondents. They are therefore proceeded ex-parte. Ld. Company Prosecutor for ROC ^{states that they have no} objection to the restoration of the name of the company in their record.

Reserved for orders.


(Deepa Krishan)
Member (T)


(Ina Malhotra)
Member (J)

(Sapna)